IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 781 of 2020

…

Manoj Mahto .... Petitioner

-V e r s u s-

The State of Jharkhand ..... Opposite Party

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Petitioner : Mr. Anil Kumar Ganjhu, Advocate.
For the State : Ms. Nehala Sharmin, APP.

…

04/25.03.2021

1. Learned A.P.P. is present.

2. On the prayer of the learned counsel for the petitioner, office to list the revision under the appropriate heading on 04.05.2021.

(AMITAV K. GUPTA, J.)

APK